

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**OA No.1997/2017
MA No.2175/2017**

this the 1st day of June, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J)

1. M.s. Sreekumar
Group-B
Presently SEA
Working as Assistant Vigilance Officer
DG: Doordarshan
Doordarshan Bhawan
Copernicus Marg
New Delhi – 110 001.
Age 53 years
S/o Late Shri R.S. Pillai
R/o C-54, Type-4
South Moti Bagh
New Delhi – 110 021.

2. Ajay Verma
Presently EA
CPC: DD, New Delhi – 49.
Age 42 years
S/o Shri Ramesh Chand Verma
R/o RZ-226, X-Block
New Roshanpura, Najafgarh
New Delhi-43.

3. Ms. Ruchika Jethani
Presently SEA
CPC: DD, New Delhi-49
Age 49 years
W/o Shri Chander Jethani
R/o 90/58 A, Malviya Nagar
New Delhi – 17.

4. Sanjeev Jamwal
Presently SEA
CPC: DD, New Delhi – 49
Age 50 years
S/o Late Shri Suram Singh
R/o RZG-44, Mandir Marg
Mahavir Enclave, New Delhi – 45. Applicants

(By Advocate: Shri Padma Kumar S.)

VERSUS

1. Union of India
Through Secretary
Ministry of Information and Broadcasting
Govt. of India, Shastri Bhawan
Dr. Rajendra Prasad Marg
New Delhi – 110 001.
2. Under Secretary, BA (E)
Ministry of Information and Broadcasting
Govt. of India, Shastri Bhawan
Dr. Rajendra Prasad Marg
New Delhi – 110 001.
3. Director General
Doordarshan
Mandi House, Copernicus Marg
New Delhi.
4. Director General
All India Radio
Akashwani Bhawan
Sansad Marg
New Delhi.
5. Secretary
DOP&T
North Block
New Delhi. Respondents.

ORDER (ORAL)

The learned counsel for the applicants seeks leave of this Tribunal to withdraw the present OA, with liberty to file a fresh OA, in accordance with law. Accordingly, the OA is dismissed as withdrawn, with liberty, as aforesaid. No costs.

(V. Ajay Kumar)
Member (J)

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